

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.265 OF 2014**

**Dated : 21<sup>st</sup> April , 2016**

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I J Kapoor, Technical Member**

**In the matter of:**

**Hindustan Petroleum Corporation Ltd., ..... Appellant(s)  
Versus  
Kerala State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sandeep Raj Purohit for  
Mr. Anand K Ganesan

Counsel for the Respondent (s) : Mr. C.K. Rai  
Mr. Paramhans for R-1  
Mr. M.T. George for R-2

**ORDER**

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter for hearing on **12.05.2016.**

**( I. J Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

Ts/pr